

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19/07/2019

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/30/2018  
NAME OF THE PETITIONER(S) : N. PALANIAPPAN  
NAME OF THE RESPONDENT(S) : GOLDEN HILLS ESTATES PVT LTD & 4 ORS  
UNDER SECTION : 241/242 OF CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M. SAMUL HAMEED

Counsel for petitioner

U. [Signature]

H. MA SRINIVASAN

Counsel for the Respt

Hence

**ORDER**

At request of both the parties, list this matter on 08.08.2019.

[Signature]  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)